

Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Ansh Energy Solutions Pvt. Ltd. Date of commencement of liquidation : 14.12.2023; List of stakeholders as on: 14.02.2024

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				9267330				NA	
2	Liquidation costs incurred till date				50000				NA	
3	Secured financial creditors								1	
4	Unsecured financial creditors								2	
5	Operational creditors (Workmen)								3	
6	Operational creditors (Employees)								4	
7	Operational creditors (Government Dues)						0		5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	7725737	3	5928753		1796984		6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)								7	
Total		3	7725737	3	15246083		1796984			

Annexure - 3

Name of the corporate debtor: Ansh Energy Solutions Pvt. Ltd.; Date of commencement of liquidation: 14.12.2023; List of stakeholders as on: 14.02.2024

List of operational creditors (Workmen)

Sl. No.	Name of Authorised representative, if any	Name of workmen	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	Whether security interest relinquished? (Yes/No)	%share in total amount of claim admitted					
	NIL			0			0			0	0	0	0	

Annexure - 4

Name of the corporate debtor: Ansh Energy Solutions Pvt Ltd; Date of commencement of liquidation: 14.12.2023; List of stakeholders as on:14.02.2024

List of operational creditors (Employees)

Sl. No.	Name of Aythorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement	Nature of claim	%share in total amount of claim admitted					
	NIL			0			0		0	0	0	0	

Annexure - 6

Name of the corporate debtor: Ansh Energy Solutions Pvt Ltd; Date of commencement of liquidation: 14.12.2023; List of stakeholders as on: 14.02.2024

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien/ attachment removed?	Amount covered by guarantee						%share in total amount of claim admitted
1	Insight Collaborative Logistics Pvt Ltd.	02.02.21	6268872	4471888	OC	No	NA	NA		NIL	NIL	1796984	0	Intt not eligible
2	Revti Enterprises	10.02.21	1052755	1052755	OC	No	NA	NA		NIL	NIL	0	0	
3	Digital Marketing India Pvt. Ltd.	03.02.21	404110	404110	OC	No	NA	NA		NIL	NIL	0	0	
			7725737	5928753		0	0	0	0	0	0	1796984	0	

Name of the corporate debtor: Ansh Energy Solutions Pvt. Ltd. Date of commencement of liquidation : 14.12.2023; List of stakeholders as on: 14.02.2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No.	Name of stakeholder	Category of stakeholders preference shareholders/ equity shareholders/ partners /others	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	%share in total amount of claim admitted						
	NIL						0	NA	NA	0	0	0	0	0		